YAMINI INVESTMENTS COMPANY LTD

CIN NO. L67120MH1983PLC029133
Addree: E-210, CRYSTAL PLAZA, OPP- INFINITY MALL NEW LINK ROAD, ANDHERI (WEST) MUMBAI -400053.
Email ID: yaminiinvestments@gmail.com; Webssite: www.yaminiinvestments.com
(Extract of Un-audited Financial Result for the quarter an half-year ended 30th September, 2020)
(Rs. Lacs except EPS)

Sr. No.	Particulars	Quarter ended			Half year ended		Year ended
		30-09-2020	30-06-2020	30-09-2019	30-09-2020	30-09-2019	31-03-2020
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from operations	17.45	7.85	50.16	25.30	68.21	448.65
2	Net Profit/ (Loss) from Ordinary Activities before exceptional items and Tax	10.90	-1.47	26.23	9.43	33.76	25.18
3	Net Profit/ (Loss) for the period after tax (after Extraordinary items)	8.07	-1.47	19.41	6.60	24.99	20.37
4	Equity Share Capital	5257.26	5257.26	5257.26	5257.26	5257.26	5257.26
5	Reserves (excluding Revaluation Reserve as shown in the balance sheet of previous year)	-	-	-	-	-	-
6	Earning Per Share (of Re. 1/-each) Basic	0.016	-0.003	0.038	0.013	0.049	0.040
	Diluted	0.016	-0.003	0.038	0.013	0.049	0.040

Note: The above is an extract of the detailed format of Quarterly unaudited Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI(Listing and Other Disclosure Requirements) Regulations, 2015.

YAMINI INVESTMENTS COMPANY LTD
Sd/-
Name: VANDANA AGARWAL
Place: Mumbai Designation: Whole-Time Director
Date: 12/11/2020 DIN: 02347593

Corrigendum For The Attention of The Equity Shareholders of MEHTA HOUSING FINANCE LIMITED

On 12-11-2020 the Detailed Public Statement was published in **Financial Express & Jansatta** - All Edition, in that **the date of commencement of tendering Period was missing in the para. VII of "Tentative Schedule of Activity", so kindly read this as below**

Date of Commencement of Tendering period: December 31, 2020, Thursday

Alpine

Alpine Housing Development Corporation Limited.
CIN L85110KA1992PLC013174
[Reg. off: No 302, Alpine Arch, No.10, Langford Road, Bengaluru-560027]
Web : www.alpinehousing.com, **email Id**: contact@alpinehousing.com
Fax No: 91 08022128357,Ph No: ~~91 080 40475500~~

NOTICE

Pursuant to Regulation 47 read with regulation 29 (1) a of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that a meeting of the Board of Directors of the company will be held at the Registered Office on Friday, 13th November 2020 at 3 PM to consider the following :
1 To consider and approve the unaudited financial results of the Company for the quarter and half year ended 30th September 2020
2. To transact any other matter which the Board may deem fit.
The said information is also available on the company's website at www.alpinehousing.com and may also be available on the stock exchange at www.bseindia.com

By order of Board
Place : Bangalore For Alpine Housing Development Corporation Limited
Date : 11.11.2020 Sd/-
Kurian Zacharias
Company Secretary and Compliance Officer

VEER GLOBAL INFRACONSTRUCTION LIMITED

Regd Office:- Shop No 47 Shalibhadra Regency Shalibhadra Nagar, 100Ft Rd Behind Union Bank, Nalasopara (E) Thanecity Maharashtra-401209.
Email: ipoveer@gmail.com Website: www.veerglobaltd.com
CIN Number: U45309MH2012PLC229539

NOTICE

Notice is hereby given that the meeting of the Board of Directors of the Company is scheduled on 13th November, 2020 to consider inter alia, the unaudited results for the quarter / half year ended as on 30.09.2020.

For: Veer Global Infraconstruction Limited
Place: Mumbai Sd/-
Date: 11th November, 2020. Managing Director

TANEJA AEROSPACE AND AVIATION LIMITED

Regd. Office: Belagondapalli Village, Thally Road, Denkanikottai Taluk, Krishnagiri Dist. Belagondapalli-635114 (TN) | **Phone:** 04347-233508 / 233414
Email: secretarial@taal.co.in | **Website:** www.taal.co.in | **CIN:** L62200TZ1988PLC014460

EXTRACT OF THE STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SETPEMBER 30, 2020

INR in Lacs except per share data

Sr. No.	Particulars	Quarter Ended		Half Year Ended	Year Ended
		30-Sep-20	30-Sep-19	30-Sep-20	31-Mar-20
		(Unaudited)			(Audited)
1	Total Income from operations (Net)	1,125.89	827.28	1,721.22	3,252.23
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	260.46	246.75	370.19	608.08
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	260.46	246.75	370.19	608.08
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	228.04	224.13	318.21	583.96
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	228.04	224.13	318.21	585.51
6	Equity share capital	1,246.54	1,246.54	1,246.54	1,246.54
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year				8,589.94
8	Basic and Diluted Earnings Per Share (of Rs. 5/- each) (not annualised) (INR)	0.91	0.90	1.28	2.34

Notes :
1. Additional information on standalone financial results is as follows:

Particulars	Quarter Ended		Half Year Ended	Year Ended
	30-Sep-20	30-Sep-19	30-Sep-20	31-Mar-20
	(Unaudited)			(Audited)
Revenue from Operations	1,124.68	818.48	1,718.56	3,224.81
Profit before tax	260.46	246.76	370.19	608.19
Profit after tax	228.04	224.14	318.21	584.07

2 The above is an extract of the detailed format of quarterly and half year ended financial results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the Stock Exchange website (www.bseindia.com) and also on the Company's website (www.taal.co.in).
3. The above results have been reviewed by the Audit Committee & approved by the Board of Directors at their respective meetings held on November 11, 2020.

For Taneja Aerospace and Aviation Limited
Place : Bengaluru Ramesh Jaiswara
Date : November 11, 2020. Whole Time Director

New Markets Advisory Limited

Regd. Office: 71, LAXMI BUILDING, 4TH FLOOR SIR P. M. ROAD, FORT MUMBAI Mumbai City MH 400001

EXTRACT OF THE STANDALONE UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER & HALF YEAR ENDING ON 30/09/2020

(Amount in Lakhs)

Sr No	Particulars	Quarter ended on 30/09/2020 (Un-audited)	Quarter ended on 30/09/2019 (Un-audited)	Half year ended on 30/09/2020 (Un-audited)	Half Year ended on 30/09/2019 (Un-audited)	Year ended on 31.03.2020 (Audited)
1	Total income from Operations	2.05	3.20	4.16	9.40	15.11
2	Net Profit / Loss for the period (before Tax, Exceptional and / or Extraordinary items)	(1.00)	(1.79)	(3.05)	(0.16)	(3.54)
3	Net Profit / Loss for the period after tax (after Exceptional and / or Extraordinary items	(1.00)	(1.80)	(3.04)	(0.14)	(3.55)
4	Total Comprehensive Income for the period [Comprising Profit / Loss for the period (After tax) and Other Compresehensive Income(After tax)]	(0.83)	(0.65)	(2.77)	0.67	(3.55)
5	Equity Share Capital	124.00	124.00	124.00	124.00	124.00
	Reserve(Excluding Revlaution Reserve) as shown Audited Financial Results	-	-	-	-	37.19
6	1. Basic:	(0.08)	(0.15)	(0.25)	(0.01)	(0.29)
	2. Diluted:	(0.08)	(0.15)	(0.25)	(0.01)	(0.29)

Note: The above is an extract of the detailed format of the Un-udited Financial Results for the Quarter and half Year ended 30th September, 2020 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full Format of the Financial Results for the Quarter and half year ended 30th September, 2020 are available on the Stock Exchange websites (www.bseindia.com) and Company's website

For and on behalf of the Board
Sd/-
Prakash Shah
Date: 12.11.2020 Director
Place: Mumbai DIN No-01136800

S H KELKAR AND COMPANY LIMITED

Keva

CIN No: L74999MH1955PLC009593
Registered Office: Devkaran Mansion, 36, Mangaldas Road, Mumbai-400002
Corporate Office: Lal Bahadur Shastri Marg, Mulund (West), Mumbai-400080
Tel No: +91222164 9163 | Fax No: +912221164 9766
Website: www.keva.co.in | Email Id: investors@keva.co.in

NOTICE – INTIMATION OF RECORD DATE

NOTICE IS HEREBY GIVEN that the Board of Directors ('Board') of S H Kelkar and Company Limited ('Company') at its Meeting held on Wednesday, November 11, 2020 has declared an Interim Dividend of Re.1/- per share (i.e. 10%) to the equity shareholders of the Company for the financial year 2020-21.
FURTHER NOTICE IS HEREBY GIVEN that pursuant to Section 91 of the Companies Act, 2013, the Board has fixed Friday, November 20, 2020 as the Record Date for the purpose of payment of Interim Dividend on the equity shares of the Company for the Financial Year 2020-21. The Interim Dividend will be paid on or after Monday, November 30, 2020 to the eligible members of the Company, who hold Equity Shares as per the details of NSDL and CDSL and whose names appear in the Register of Members as on close of business hours of Friday, November 20, 2020.
The Shareholders may note that the Interim Dividend will be paid electronically to those shareholders who have updated their bank account details. For shareholders who have not updated their bank account details, demand drafts will be sent out to their registered address. To avoid delay in receiving the dividend, shareholders are requested to update their KYC with their depositories to receive dividend direct into their bank account on the payment date.
Shareholders may note that pursuant to Finance Act, 2020, dividend income will be taxable in the hands of the shareholders w.e.f. April 01, 2020 and the Company is required to deduct tax at source (TDS) from dividend paid to shareholders at the prescribed rates (plus applicable surcharge and cess) as may be notified from time to time. The information regarding the applicability of TDS rate for various categories of shareholders and documentation required is available at the website of the Company – www.keva.co.in under the tab – Corporate Action – Interim Dividend – FY 2020-21.
The Shareholders are requested to upload the necessary documents (duly completed and signed) on the website of Link In time India Private Ltd on or before November 19, 2020 in order to enable the Company to determine and deduct appropriate TDS/With holding Tax. Incomplete and/or unsigned forms and declarations will not be considered by the Company. No communication on the tax determination/ deduction will be considered after November 19, 2020, 6:00 pm IST.

For S H Kelkar and Company Limited
Sd/-
Place : Mumbai Deepti Chandratre
Date : November 12, 2020 Company Secretary

SELLWIN TRADERS LTD

Regd. Office : 26/1A,Strand Road 2nd Floor , Kolkata 700001, (W.B.), India
Telephone : 033 2231 3974, E-mail : sellti_1980@yahoo.co.in,
Website : www.sellwinindia.com
CIN : L51909WB1980PLC003018

STATEMENT OF UN-AUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SETPEMBER 30, 2020 (Rs. in Lakhs)

PARTICULARS	Quarter ended Sept. 30, 2020	Half Year ended Sept. 30, 2020	Quarter ended Sept. 30, 2019	Year ended March 31, 2020
	(Un-Audited)	(Un-Audited)	(Un-Audited)	(Audited)
Total income from operations (Net)	0.000	0.000	0.015	10.069
Net Profit / (Loss) from ordinary activities after tax	-2.404	1.802	-7.483	-1.715
Net Profit / (Loss) for the period after tax (after Extraordinary Items)	-2.404	1.802	-7.483	-1.715
Equity Share Capital	820.000	820.000	820.000	820.000
Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of Previous year)	0.000	0.000	0.000	-667.958
Earnings Per Share (before extraordinary items) (of Rs. 10/- each)				
Basic :	-0.029	0.022	-0.091	-0.021
Diluted :	-0.029	0.022	-0.091	-0.021
Earnings Per Share (after extraordinary items) (of Rs. 10/- each)				
Basic :	-0.029	0.022	-0.091	-0.021
Diluted :	-0.029	0.022	-0.091	-0.021

Note :
The above is an extract of the detailed format of Standalone Unaudited Financial Results for the Quarter and Half Year ended 30.09.2020 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30.09.2020 is available on the Company's and Stock Exchange websites.
Company's website : http://sellwinindia.com/invst.html
BSE Limited : www.bseindia.com
Notes :
1) The said financial results were reviewed by the Audit Committee and were thereafter approved by the Board of Directors of the Company at their respective meetings held on 12th November ,2020.
2) In accordance with the requirements under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Statutory Auditors have performed a limited review of the financial results of Sellwin Traders Limited for the quarter and half year ended 30th September ,2020. There are no qualifications in the limited review report issued for the said period.

For and on behalf of the Board of
Sellwin Traders Limited
SD/-
Navin Chandra Sharma
Place : Kolkata Managing Director
Date : 12.11.2020 DIN : 00081104

MADHYA BHARAT PAPERS LIMITED

Regd. Office : Village Birgahni, Rly & Post Champa-495671
Dist. Janjgir-Champa (C.G.)
CIN:L21012CT1980PLC001682
www.mbpl.in **E-mail:** info@mbpl.in **Tel:** (07819) 245055

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2020

[₹ in Lakhs]

Sl. No.	Particulars	Quarter Ended			Half year Ended		Year ended
		30.09.2020 (Unaudited)	30.06.2020 (Unaudited)	30.09.2019 (Unaudited)	30.09.2020 (Unaudited)	30.09.2019 (Unaudited)	31.03.2020 (Audited)
1	Total Income from operations	–	–	3989.37	–	4733.56	6203.25
2	Net Profit/(loss) for the period (before Tax and Exceptional item)	(133.78)	(144.28)	265.49	(278.06)	(37.40)	(202.80)
3	Net Profit/(loss) for the period before Tax (after Exceptional item)	(133.78)	(144.28)	265.49	(278.06)	(37.40)	(202.80)
4	Net Profit/(loss) for the period after Tax (after Exceptional item)	(133.78)	(144.28)	265.49	(278.06)	(37.40)	(202.80)
5	Total Comprehensive Income for the period (Comprising Profit and other Comprehensive Income for the period)	(126.68)	(137.19)	270.27	(263.87)	(27.84)	(174.43)
6	Equity Share Capital (Face value Rs. 10/-)	341.00	341.00	341.00	341.00	341.00	341.00
7	Reserves (excluding Revaluation Reserves as shown in the Balance Sheet of the previous year)	NA	NA	NA	NA	NA	(2081.38)
8	Earning per Share (of Rs 10/- each)						
	(i) Basic (Rs.)	(3.92)	(4.23)	7.79	(8.15)	(1.10)	(5.95)
	(ii) Diluted (Rs.)	(3.92)	(4.23)	7.79	(8.15)	(1.10)	(5.95)

Notes:
1) The above is an extract of the detailed format of Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.The full format of the Financial Results are available on the Company's website (**www.mbpl.in**) and on stock exchange website i.e. **www.cse-india.com**
2) The above Unaudited standalone financial results of the company for the quarter and half year ended September, 30, 2020 have been reviewed by the Audit Committee and thereafter approved by the Board of Directors at their respective meetings held on 12th November, 2020.

For and on behalf of the Board
Jaydeep Chiltangia
Place of Signature : Kolkata Managing Director
Date : 12th November, 2020 (DIN: 00094002)

CLASSIFIED CENTRES IN MUMBAI

NAC
Bandra (W),
Mobile : 9664132358

Reckon
Bandra (W),
Mobile : 9867445557

Space Age Advertising,
Bandra (E)
Phone : 26552207
Mobile : 9869666222/ 9869998877

Kirti Agencies,
Khar (W),
Phone : 26047542.
Hindustan Advertising
Vile Parle (W),
Phone : 26146229

Promserve
Vile Parle (W),
Mobile : 9167778766

Venture
Andheri (E)
Phone : 61226900

Anuja Media
Andheri (W),
Mobile : 9152895703

Bombay Publicity
Andheri (W)
Mobile : 9870703542

Carl Advertising,
Andheri (W),
Phone : 6696 3441 / 42.

Gauri Press Communication,
Andheri (E),
Mobile: 9820069565/ 9820069568

Keyon Publicity
Andheri (E.)
Phone : 28253077
Mobile : 9920992393

Lokhandwala Advertising,
Andheri (W),
Phone : 26364274 / 26316960.

Multimedia Informatics
Andheri (W),
8286013339

Prime Publicity Services,
Andheri (E),
Phone : 26839686 / 26830304.

Zozz Creations
Andheri (W),
Phone: 022-26288794
Mobile: 9833364551/ 9820199918

P. V. Advertisers,
Jogeshwari (W)
Phone: 26768888
Mobile: 9820123000

Neha Agency,
Goregaon (E),
Phone : 2927 5033.
Mobile : 9819099563.

CSP
Goregaon (E)
Mobile : 8652400931

Shark Enterprises,
Goregaon (E),
Phone: 022-26863587

Adresult Services,
Goregaon (W)
Phone : 28762157 / 28726291.

Samartha Advertiser Pvt. Ltd.,
Goregaon (E),
Phone: 26852294
Mobile: 9594969627

Target Media,
Goregaon (E),
Mobile: 8692959648/ 9702307711

AD Support Advertising,
Malad (W),
Mobile: 9869463650

Bijal Visual Ads.,
Malad (W),
Phone: 28835457/ 28805487
Mobile: 9322265715

EON HADAPSAR INFRASTRUCTURE PRIVATE LIMITED

CIN : U74210PN2004PTC140101
Regd. Office : Tech Park One, Tower 'E', Next To Don Bosco School, Off. Airport Road, Yerwada, Pune 411 006.

UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED SETPEMBER 30, 2020

(Rs. In Lacs)

Sr. No.	Particulars	6 months ended September 30, 2020 (unaudited)	6 months ended September 30, 2019 (unaudited)	For the year ended March 31, 2020 (Audited)
1	Total Income from Operations	3,258.80	8,802.03	12,336.62
2	Net Profit / (Loss) for the period (before Tax, Exceptional and /or Extraordinary items)	(694.07)	918.40	(384.32)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(694.07)	918.40	(384.32)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(656.06)	410.36	(579.19)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(656.06)	410.36	(579.19)
6	Paid up Equity Share Capital	115.00	115.00	115.00
7	Reserves (excluding Revaluation Reserve)	11,734.91	9,570.02	12,390.97
8	Net worth	11,849.91	9,685.02	12,505.97
9	Paid up Debt Capital / Outstanding Debt	20,748.71	24,303.68	23,759.92
10	Outstanding Redeemable Preference Shares	16,872.04	21,084.42	16,104.96
11	Debt Equity Ratio	6.65:1	12.06:1	6.35:1
12	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -			
	1. Basic:	(57.05)	35.68	(50.36)
	2. Diluted:	(57.05)	35.68	(50.36)
13	Capital Redemption Reserve	-	-	-
14	Debenture Redemption Reserve	5,489.05	5,489.05	5,489.05
15	Debt Service Coverage Ratio	0.09:1	0.09:1	0.06:1
16	Interest Service Coverage Ratio	1.26:1	5.91:1	2.45:1

NOTES :
1 The above Financial results have been prepared as per the SEBI (Listing Obligation and Disclosure Requirements) Regulation, 2015 and have been reviewed and approved by the Board of Directors at its meeting held on November 12, 2020.
2 The above is an extract of the detailed format of half yearly financial results filed with the BSE Limited under Regulation 52 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the half yearly financial results are available on the websites of the BSE Limited.
3 For the items referred in sub-clauses (a), (b), (d) and (e) of the Regulation 52 (4) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015, the pertinent disclosures have been made to the BSE Limited and can be accessed on www.bseindia.com.
4 The outstanding redeemable preference shares consist of 2,120 Lacs shares of face value of Rs.10 each.
5 The figures for the corresponding previous period have been regrouped / restated wherever necessary, to make them comparable.
6 The management has made an assessment of the impact of COVID-19 on the Company's operations, financial performance and position as at and for the half year ended September 30, 2020 and has concluded that the impact is primarily on the operational aspects of the business. In assessing the recoverability of receivables including receivables, investments, and other assets, the Company has considered internal and external information up to the date of approval of these financial results including status of existing and future customer orders, cash flow forecasts, commitments with suppliers, etc. The Company expects to gradually recover the carrying amount of these assets, the Company has also considered the impact of subsequent events in its assessment and concluded that there is no significant impact which is required to be recognised in the financial results. Accordingly, no further adjustments have been made to the financial results.
Considering the dynamic nature of the issue, the impact of the global health pandemic may be different from that estimated as at the date of approval of these financial results and the Company will continue to closely monitor any material changes to future economic conditions

For and on behalf of the Board of Directors
of Eon Hadapsar Infrastructure Private Limited

	Sd/-	Sd/-
	Sagar Chordia	Farookh Khan
Place : Pune	Director	Director
Date: November 12, 2020	DIN: 00054123	DIN: 01323080

For
Advertising in
TENDER PAGES
Contact
JITENDRA PATIL
Mobile No.:
9029012015
Landline No. :
67440215

RDB RASAYANS LIMITED

CIN-L36999WB1995PLC074860
Regd.Office:Bikaner Building,
8/1,Lal Bazar Street,Kolkata-700001
Ph No (033) 44500500, Fax No 91-33-2242 0588
E-mail:info@rdbindia.com,Website:www.rdbgroup.in

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2020

(Rs. in Lakhs)

Sl No	Particulars	Quarter ended September 30,2020	Half Year Ended September 30,2020	Corresponding Quarter ended September 30,2019
		(Unaudited)	(Unaudited)	(Unaudited)
1	Total Income from Operations (Net)	2,926.88	4,437.04	2,639.65
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/ or Extraordinary items)	990.30	1,458.25	343.98
3	Net Profit / (Loss) for the period before Tax (after Exceptional and /or Extraordinary items)	990.30	1,458.25	343.98
4	Net Profit / (Loss) for the period after Tax (after Exceptional and /or Extraordinary items)	692.46	1,052.21	233.55
5	Total Comprehensive Income /(Loss) for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	692.46	1,052.21	233.55
6	Equity Share Capital (Face Value of Rs.10/- each)	1,771.48	1,771.48	1,771.48
7	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)	-	-	-
8	Earnings Per Share (of Rs. 10/- each)			
	Basic:	3.91	5.94	1.32
	Diluted:	3.91	5.94	1.32

Notes:
1 The above is an extract of the detailed format of Quarterly / Annual Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/ Annual Financial Results are available on the website of BSE Limited at www.bseindia.com and on the Company's website at www.rdbgroup.in
2 The above audited results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 12th November, 2020.

For **RDB RASAYANS LIMITED**
Sd/- **Sandeep Baid**
Place: Kolkata. Whole Time Director
Date: 12.11.2020 DIN:00557018

Avanti Feeds Limited

Regd. Office : Flat No.103, Ground Floor, R Square, Pandurangapuram, Visakhapatnam-530003, A.P.
Corporate Office : G-2, Concorde Apartments, 6-3-658, Somajiguda, Hyderabad-500082, Telangana
Tel : 040 - 23310260/61, Fax: 040 - 23311604, Email: Avantiho@avantifeeds.com,
Website: www.avantifeeds.com CIN: L16001AP1993PLC095778

1. Extract of consolidated unaudited Financial Results for the Quarter and half year Ended September 30, 2020

(Rs. In lakhs, unless otherwise stated)

Particulars	Quarter Ended Sept 30, 2020	Half Year Ended Sept 30, 2020	Quarter Ended Sept 30, 2019	Year Ended March 31, 2020
	Unaudited	Unaudited	Unaudited	Audited
Total Income from Operations (Net)	113,162.17	208,702.18	106,430.00	411,529.15
Net Profit for the period (before tax & exceptional items)	16,221.91	30,923.05	14,054.43	48,486.03
Net profit for the period before tax (after exceptional items)	16,221.91	30,923.05	14,054.43	48,486.03
Net profit for the period after tax (after exceptional items	12,501.78	24,101.02	12,726.98	36,628.59
Total Comprehensive income for the period (comprising profit for the period (after tax) and other comprehensive income (after tax)	11,149.38	21,533.90	11,804.79	34,554.77
Equity Share Capital	1,362.46	1,362.46	1,362.46	1,362.46
Other equity (excluding Revaluation Reserves)				139,006.40
Earnings Per Share (after extraordinary items) (face value of Re 1/- each)				
Basic	8.17	15.81	8.71	25.43
Diluted	8.17	15.81	8.71	25.43

Note :
2. Additional information on Standalone unaudited Financial Results is as follows:

(Rs. In lakhs, unless otherwise stated)

Particulars	Quarter Ended Sept 30, 2020	Half Year Ended Sept 30, 2020	Quarter Ended Sept 30, 2019	Year Ended March 31, 2020
	Unaudited	Unaudited	Unaudited	Audited
Total Income from Operations (Net)	89,699.77	167,470.80	83,291.03	316,287.16
Net Profit for the period (before tax & exceptional items)	12,305.48	23,552.10	11,626.21	37,637.49
Net Profit for the period before tax (after exceptional items)	12,305.48	23,552.10	11,626.21	37,637.49
Net Profit for the period after tax (after exceptional items)	9,193.70	17,786.29	10,520.96	28,597.67
Total Comprehensive income for the period (comprising profit for the period (after tax) and other comprehensive income (after tax)	9,216.91	17,786.28	10,457.25	28,513.23
Equity Share Capital	1,362.46	1,362.46	1,362.46	1,362.46
Other equity (excluding revaluation reserves)				118,594.17
Earnings Per Share (face value of Re. 1/- each)				
Basic	6.75	13.05	7.72	20.99
Diluted	6.75	13.05	7.72	20.99

3. The above unaudited results were reviewed by the Audit Committee at its meeting on November 06, 2020 and approved by the Board of Directors at its meeting held on November 12, 2020. The statutory auditors of the company has carried out a Limited Review of the above results.
4. The above is an extract of the detailed format of the standalone and consolidated unaudited Financial Results for the quarter and half year ended Sept 30, 2020 filed with the Stock Exchange under Regulations 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full Format of the standalone and consolidated unaudited Financial Results for the quarter and half year ended September 30, 2020 are available on the Stock Exchange websites (www.nseindia.com, www.bseindia.com) and Company's website at http://www.avantifeeds.com/QuarterlyResults.php"

By Order of the Board
for M/s. AVANTI FEEDS LIMITED

A. INDRA KUMAR
Place : Hyderabad Chairman & Managing Director
Date :November 12, 2020 DIN : 00190168